

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:28.05.2021

CIVIL CASES	
Morning Session	Afternoon Session
Case No.	Case No.
1. OS 308/2015	1. FDP 22/2013
2. OS 272/2012	2. MC 20/2017
3. OS 444/2018	3. MISc 38/2011
4. OS 92/2012	4. OS 178/2018
5. OS 212/2019	5. OS 20/2012
6. OS 376/2018	6. OS 300/2017
7. OS 166/2015	7. OS 732/2019
8. OS 182/2020	8. OS 246/2019
9. OS 720/2016	9. OS 438/2019
10. LAC 16/2010	10. OS 240/2015
11. OS 200/2009	11. OS 504/2013
12. OS 350/2018	12. OS 48/2014
13. OS 434/2019	13. RA 12/2020
14. ELC.P 2/2021	14. LAC 2/2020
15. RA 88/2016	15. RA 2 /2020


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Addl. Senior Civil Judge & JMFC
Nelamangala

NOTE: All advocates are required to strictly follow SOP dated 21.05.2021
issued by Hon'ble High Court of Karnataka.

I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 28.05.2021

Morning Session

Afternoon Session

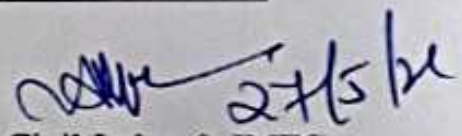
Sl. No	Case No	Sl. No	Case No
1	CC 635/2007	1	CC 645/2007
2	CC 481/2007	2	CC 661/2007
3	CC 479/2007	3	CC 609/2007
4	CC 242/2010	4	CC 276/2010
5	CC 1358/2011	5	CC 239/2012
6	CC 1497/2012	6	CC 1682/2013
7	CC 2478/2013	7	CC 582/2013
8	CC 629/2013	8	CC 1261/2014
9	CC 1310/2014	9	CC 1311/2014
10	CC 1635/2014	10	CC 1670/2014
11	CC 141/2015	11	CC 341/2015
12	CC 418/2016	12	CC 1520/2016
13	CC 780/2016	13	CC 2640/2017
14	CC 716/2014	14	CC 3175/2017
15	Crl Mis 218/2014	15	CC 1006/2019

Note: Separate cancelled cases list will be notified

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27/5/2021
I Addl Civil Judge & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 28-05-2021
Morning Session Afternoon Session

Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	454/1995	16	CC	1086/2014
2	OS	95/2006	17	CC	203/2017
3	OS	483/2007	18	CC	1575/2017
4	OS	255/2016	19	CC	2078/2017
5	OS	344/2016	20	CC	2694/2017
6	OS	305/2017	21	CC	2725/2017
7	OS	137/2018	22	CC	415/2018
8	OS	249/2020	23	CC	416/2018
9	OS	144/2021	24	CC	2252/2018
10	OS	124/2004	25	CC	140/2014
11	OS	142/2004	26	PCR	188/2018
12	OS	356/2011	27	PCR	84/2020
13	OS	118/2015	28	PCR	85/2020
14	OS	108/2017	29	PCR	83/2020
15	OS	125/2019	30	PCR	112/2020


II Addl. Civil Judge & JMFC
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka

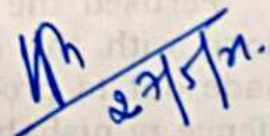
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 28.05.2021

Morning Session

Afternoon Session

Sl. No	Case No	Sl. No	Case No
1	OS 367/2012	1	OS 393/2014
2	OS 335/2015	2	OS 433/2014
3	OS 79/2016	3	OS 436/2014
4	OS 153/2016	4	OS 438/2014
5	OS 367/2017	5	OS 457/2014
6	OS 145/2018	6	OS 263/2015
7	OS 491/2018	7	OS 436/2016
8	Ex 07/2017	8	OS 359/2010
9	OS 359/2012	9	OS 360/2010
10	OS 551/2012	10	OS 361/2010
11	OS 399/2013	11	OS 362/2010
12	OS 553/2013	12	OS 405/2011
13	OS 39/2014	13	OS 406/2011
14	OS 263/2014	14	OS 381/2013
15	OS 287/2014	15	OS 27/2017

Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala